## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 20.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No. CP(CAA) No.23/ BB/ 2017	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.	
		Await OL/ROC report	230/ 232	Bliss Rentals Pvt. Ltd.	

L		Тероге		
SL.	NAME (IN CAPITAL) & PHONE NUMBER	REPRI	SIGNATURE	
1,	R.C. PRAFASH	KUMAR	petitue	Jarly
2	990059 Drima		Ruc	pre

## ORDER

Counsel for Petitioner is present. Assistant from O.L office is present. Smt. Prema Hatti, Standing Counsel appearing for ROC & R.D is also present. Await report from ROC-Karnataka, Bangalore. Already common reports from R.D has received. Await O.L report. List it on 17/01/2018.

Member (T)

Member (J)